

**CP NO. 124(ND)/2015  
RT No.10/2016**

Sanjeev Kumar

...Petitioner

Versus.

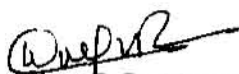
M/s JMD Cititech Pvt. Ltd. & Ors.

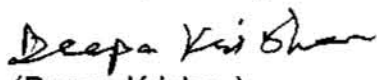
... Respondents.

Present: Mr. Sanjeev Kumar, petitioner in person.  
Mr. Namit Khurana, Advocate for Mr. Parikar Baidhiraja,  
Advocate for respondent Nos.1 to 7.

It is submitted by Mr. Namit Khurana, Advocate that learned  
counsel for respondents is unable to come because of marriage of his nephew.

The matter is adjourned for arguments to 16.01.2017.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member (Technical)

December 22, 2016

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